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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/113/2016  
NAME OF THE PETITIONER(S) : ROJEE MATHEW P.  
NAME OF THE RESPONDENT(S) : P. T. Mathew Constn. Company & Utd.  
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|----|---|---|
| 1. | RIVIDHYA SHANKAR Adv. for Petitioner                    | R. Vidhya Shankar                                 |
| 2. | D. JAYALAKSHMI (Adv)<br>KSR & Co Company Secretaries Cp | For R4.<br>D. Jayal                               |
| 3. | S Sri Varshini<br>FOR<br>V. MAHESH                      | COUNSEL FOR<br>Respondent 1 to R3<br>Sri Varshini |

**ORDER**

Shri R Vidhya Shankar, counsel for petitioner present. Ms S Sri Varshini, representing counsel for R1 to R3 and Ms D Jayalakshmi, representing counsel for R4 are present. Counsel for R1 to R3 prayed time for submitting final arguments since her senior counsel is at Bangalore. Time extended at request. Put up on **11.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)